

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 621 of 2020

In the matter of:

Rajendra Narottamdas Sheth & Anr.

...Appellants

Vs.

Chandra Prakash Jain & Anr.

...Respondents

Present

For Appellants: Mr. Nalin Tripathi, Advocate.

**For Respondents: Ms. Nikita C Jain (IRP), For R-2.
Mr. A K Shukla, For R-2.**

ORDER
(Through Virtual Mode)

20.10.2020: Counsel for Parties 'Partly Heard'. For further arguments, list the Appeal in the category of '**Part Heard**' on **2nd November, 2020**.

[Justice A.I.S Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Sim/md